

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 634  
251/252/ND/2022

**IN THE MATTER OF:**

**Deputy Commissioner of Income Tax, Circle  
7(1), New Delhi**

**...APPELLANT**

**Vs.**

**ROC, Delhi and Ors. (M/s. Deep Realtors Pvt. Ltd.) ...RESPONDENT**

**Section**

**U/s 252**

**Order delivered on 18.05.2023  
(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Income Tax Department**

:Adv Puneet Rai, Sr. Standing  
Counsel along with Adv Nikhil  
Jain

**For the RoC**

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**ORDER**

Ld. Counsel for the Income Tax Department seeks time for publishing the notice in newspapers. 4 weeks' time granted. List on **13.07.2023**.

**Sd/-  
(Rahul Bhatnagar)  
Member (T)**

**Sd/-  
(Bachu Venkat Balaram Das)  
Member (J)**